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C.A.No. 4679-4680 OF 1996
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.107 Court No.8 SECTION IX/XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NOS.4679-4680 OF 1996@@
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P.U. Joshi & Ors. Appellant (s)
VERSUS

Accountant General, Ahmedabad & Ors. Respondent (s)
(With office report)

With C.A. No.10983/1996
(With office report)

Date : 12/12/2002 This/These matter(s) was/were called
on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. P.K. Bajaj,Adv.
In CAS.4679-80/1996 Mr. H.A. Raichura,Adv.

In CA 10983/1996 Mr. P.P. Malhotra, Sr.Adv.
Mr. S.W.A. Qadri,Adv.
Mrs. Shashi Kiran,Adv.
Mrs. Anil Katiyar,Adv.
Mr. C.V. Subba Rao,Adv.

For Respondent (s) Mr. S.W.A. Qadri,Adv.
In CA 4679-80/1996 Mrs. Shashi Kiran,Adv.
Mrs. Anil Katiyar,Adv.
Mr. C.V. Subba Rao,Adv.

In CA 10983/1996 Mr. Narottam Vyas,Adv.
Mr. B.D. Sharma,Adv.

Upon hearing counsel the Court made the following
O R D E R

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Mr. P.K. Bajaj, learned counsel started his arguments at 12.15 PM and concluded at 12.50 PM. Thereafter, Mr. S.W.A. Qadri, learned counsel addressed the Court till 2.20 PM. After that, Mr. P.P. Malhotra, learned senior counsel made his submissions upto 2.40 PM. Mr. Narottam Vyas, learned counsel argued till 2.55 PM.
Hearing concluded.
Judgment reserved.

.SP1

(Neena Verma)
Court Master

(Shelly Sen Gupta)
Court Master